GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2096
ANSWERED ON:11.03.2013
LOSS OF LIFE AND PROPERTY BY ELEPHANT MENACE
Patle Kamla Devi

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether loss of life and property is being caused by elephant menace in Sarguja, Jashpur and Korba areas of Chhattisgarh;
- (b) if so, the details thereof;
- (c) whether the Government has given approval for Elephant Sanctuary in Chhattisgarh;
- (d) if so, the details thereof and the details of funds approved/released for this project:and
- (e) the time by which the project is likely to be completed?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATRAJAN)

- (a) Yes, Wild elephants have caused human loss & injury and also damaged properties in Chhattisgarh State including Sarguja, Korba and Jashpur District.
- (b) Details of loss/damage is shown in Annexure-I
- (c) MoEF, GOI vide its letter No. 2-13/2002-PE dated 05-10-2007 accorded sanction for creation of two elephant reserves in Chhattisgarh namely
- 1. Badalkhol-Manora & Tamorpingla
- 2. Lemru Elephant Reserve

Sarguja-Jashpur Elephant Reserve has been notified by Chhattisgarh State Government on 15-09-2011.

Government has not given any approval for Elephant Sanctuary in Chhattisgarh.

(d) For elephant habitat development in Chhattisgarh State following schemes are running. Details of allotment and expenditure in the last three years are below:-

(Rs.in lakhs)

Major Head Year Year Year Year Total Exp. 2009-10 2010-11 2011-12 2012-13 Amount Relea Exp. Relea Exp. Relea Exp. Relea Exp. Relea sed sed sed sed (Jan, ased amount amount amount 2013) amount

6991 210.00 206.66 400.00 241.06 500.00 478.04 600.00 10.67 1710.00 936.43 (Elephant habitat development)

(e) There is no scheduled period for completion of the above schemes.